

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 155 of 2017 (SZ)

Applicant(s)
M. Gobineelan
Srrumugai,
Coimbatore

Vs. Respondent(s)
The Secretary to Government,
Environment and Forest Department,
Government of Tamil Nadu,
Secretariat, Chennai and 9 others

Legal Practitioners for Applicant(s)
Mr. K. Myilsamy

Legal practitioners for respondent(s)
M/s M.K. Subramanian and E.
Manoharan for R1 and R3
Mrs. Rita Chandrasekar for R4

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 02.11.2017</p> <p>Applicant and counsel not present. R1, R3, R4 counsel present. R5 representing counsel present. Other respondent side no representation. Private Notice not sent. Fresh Private notice to R2, R6, R7 & reply of others call on 16.11.2017.</p> <p>(Tmt. Meena Satheesh) Registrar</p>